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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CS(COMM) 457/2019
WARNER BROS. ENTERTAINMENT INC. Plaintiff
Through: Ms. Disha Sharma, Adv.

versus

MOVIESFLIX.NET_ & ORS. Defendants
Through: Ms.Mannu Singh, proxy counsel for
Mr.Abhay Prakash, Adv.

CORAM:
SH. DEVENDER KUMAR (DHJS), JOINT REGISTRAR
(JUDICIAL)

ORDER
% **19.08.2020**

File taken up today due to notification no.321/Estt./E-I/DHC
dated 20.03.2020

CS(COMM) 457/2019

Process issued to defendants no.27 to 78 not received back. Let defendants no.27 to 78 be served again on filing of PF and through all permissible modes including e-mail, returnable by next date of hearing.

Put up for consideration on 12.10.2020.

DEVENDER KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)
AUGUST 19, 2020/tp

[Click here to check corrigendum, if any](#)